

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205 - **CP(IB)/238(AHM)2022**

With

ITEM No.206 - **IA/6(AHM)2024**

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Limited

.....Applicant

V/s

Sandeep Vedant

.....Respondent

(Personal Guarantors)

Order delivered on: 27/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Name not mentioned

For the RP : Ms. Aditi Sharma, Adv.

RP : Mr. Prakul Thadi

For the Personal Guarantor: Mr. Tirth Nayak, Adv.

ORDER

CP(IB)/238(AHM)2022 & IA/6(AHM)2024

Parites are directed to file written submissions today itself.

Orders are reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)